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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 261/16	TP 111/17	For filing objections by Respondent counsel	433(e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M. TEIRU MALESH 9845557715	Respondent	Dr.

Counsel for petitioner absent. Petitioner is also called, absent. Counsel for respondent again requested time for filing objections as a last chance.

List it on 27.11.2017 and no further adjournment will be given.



MEMBER (J)



MEMBER (T)